

**SCHEDULE I  
FORM A**

**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017]

For the Attention of the Stakeholders of **Capita Symonds India Private Limited**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                                                                                                                             |
|----|----------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of the Corporate Person                                                                 | <b>Capita Symonds India Private Limited</b>                                                                                                                                                                                                                                                                                                                                                                 |
| 2. | Date of Incorporation of Corporate Person                                                    | 25/03/2011                                                                                                                                                                                                                                                                                                                                                                                                  |
| 3. | Authority under which Corporate Person is Incorporated / Registered                          | Registrar of Companies, Mumbai.                                                                                                                                                                                                                                                                                                                                                                             |
| 4. | Corporate Identity Number of Corporate Person                                                | U74900MH2011FTC253861                                                                                                                                                                                                                                                                                                                                                                                       |
| 5. | Address of the Registered Office and Principal Office (if any) of Corporate Person           | Plant No-6, Godrej & Boyce Compound, L.B.S Marg, Opp.Vikhroli Bus Depot, Mumbai-400079.                                                                                                                                                                                                                                                                                                                     |
| 6. | Liquidation commencement date of Corporate Person                                            | 31/03/2021                                                                                                                                                                                                                                                                                                                                                                                                  |
| 7. | Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator | <b>Bharat Ramakant Upadhyay</b><br>Reg. No.: IBBI/IPA-002/IP-N00120/2017-18/10289<br>Address: 507, 5th floor, C2 Wing, Skyline Wealth Space, Skyline Oasis Complex, Premier Road, Near Vidyavihar Station, Ghatkopar- West, Mumbai - 400086<br><b>Ph. No.:</b> 9833284483<br><b>Email Id registered with IBBI:</b> brupadhyay@hotmail.com<br><b>Claims to be sent on Email Id:</b> brupadhyay.irp@gmail.com |
| 8. | Last date for submission of claims                                                           | 30/04/2021                                                                                                                                                                                                                                                                                                                                                                                                  |

Notice is hereby given that **Capita Symonds India Private Limited** has commenced voluntary liquidation on **31<sup>st</sup> March, 2021**.

The stakeholders of **Capita Symonds India Private Limited** are hereby called upon to submit a proof of their claims, on or before **30<sup>th</sup> April, 2021**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

 B.R.

**Bharat Ramakant Upadhyay**

**Date:** 02/04/2021

**Place:** Mumbai





## Tenders/Notices

## To Place your Tender/Notice Ads.

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## PUBLIC NOTICE

Notice is hereby given to the public at large that, my clients 1) Mr. Mahesh Sanjeeva Pojary 2) Mrs. Vishna Mahesh Pojary have agreed to purchase Flat No. 703, admeasuring 320 sq.ft. Carpet area, on 7th Floor, at Building No. 15/B, Mrug Vinar C.H.S. Ltd., Subhash Nagar, MHADA Layout, Chembur (E), Mumbai 400071, Taluka Kurla, Mumbai Suburban District (hereinafter referred to as "Said Property") from Mr. Madhav Damodar Phanse. That any person /previous Owner of said Property legal heirs of previous Owner/ individual/ firm / company having rights, title, interest, benefit, objection, claim or demand of any nature whatsoever in and upon in the said property by way of sale, transfer, contracts/ agreement, mortgage, charge, lien, legacy, licence, lease, sub-lease, assignment, trust, easement, exchange, inheritance, gift, succession, maintenance, occupation, possession or otherwise howsoever shall submit their grievance within a period of 15 days of this notice at- 402, B-Wing, Shreenath Plaza Tower, Near Datta Mandir, Dhobi Ali, Charai, Thane (W)-400601, otherwise if the said grievance of obstacles or objections raised by them after the expiry of said period of 15 days shall not be entertained, this notice is publish in general for the purpose of information that my client shall Complete further transaction after the expiry of the period of 15days,

Pradeep S. Patil, Advocate

402, B-Wing, Shreenath Plaza Towers Dhobi Ali, Thane (W)-400601, Mob. No.: 9821093093  
Place: Thane Date: 03.04.2021

## PUBLIC NOTICE

Notice is hereby given that my client **Ms. Sneha Harakichand Chhedra** is negotiating with the owner Mr. Parag Jaysinh Shah for purchase of **Flat No. J-602 on the Sixth Floor, Vardhman Nagar, situated at Dr R.P. Road, Mulund (West), Mumbai-80 (Said Flat)** and holding five shares of Rs. 50/- each bearing Nos.046 to 050 (Sr.No.10) of Vardhman Nagar Bldg. No. "J" CHS Ltd. (Said Shares). (hereinafter the "said flat" and "said shares" together be referred to as the "Said Property"). Originally, Shri. A.K. Shetty had purchased the said flat from M/s. Vardhman Builders (India) as per Agreement executed between themselves. Smt. Vijaya B. Alvalhad purchased the said property from Shri. A. K. Shetty as per Agreement for Sale dated 15/11/1985. Mr. Mukesh Dipchand Doshi & Mr. Rakesh Dipchand Doshi had purchased the said property from Smt. Vijaya B. Alvaas per Agreement for Sale dated 23/08/1993. Shri. Jaysinh Parmanandas Shah & Smt. Suryaben Jaysinh Shah had purchased the said property from Mr. Mukesh Dipchand Doshi & Mr. Rakesh Dipchand Doshi vide registered Agreement for Sale dated 15/07/2004.

Shri. Jaysinh P. Shah died on 25<sup>th</sup> August 2020 leaving behind him, his wife Smt. Suryaben J. Shah, two married daughters Mrs. Smrita H. Shah & Mrs. Meeta Y. Shah and one son Mr. Parag J. Shah as his only surviving legal heirs. All the legal heirs of Late Shri. Jaysinh P. Shah have released their undivided rights in the said property in favour of Mr. Parag J. Shah vide registered Release Deed dated 26<sup>th</sup> March 2021. Smt. Suryaben J. Shah has gifted her 50% undivided rights in the said property in favour of Mr. Parag J. Shah vide registered Gift Deed dated 28<sup>th</sup> March 2021.

Original Agreement executed between Shri. A. K. Shetty & M/s. Vardhman Builders and Agreement for Sale dated 15/11/1985 executed between Smt. Vijaya B. Alva & Shri. A. K. Shetty are misplaced and not traceable.

Any person/s having any claim against or in respect of the said property or part thereof by way of inheritance, mortgage, possession, sale, gift, lease, lien, charge, trust, maintenance, easement, transfer, licence either educated in any litigation or otherwise or any other right or interest whatsoever, are hereby required to make the same known in writing to the undersigned at **Office No. 3, 1<sup>st</sup> Floor, Supriya Heights, Corner of R.H.B. Road and P.K. Road, Mulund (West), Mumbai 400 080, within 14 days** from the date of publication hereof along with proof for the said claim.

If no claim is made the transaction shall be entered into without reference or regard to any such purported claim or interest in the said property which shall be deemed to have been waived for all intents and purposes and no binding on the intending Purchaser.

Sd/-

VIVEK D. RAVANI

(ADVOCATE)

Place : Mumbai Date : 03.04.2021

**केनरा बैंक Canara Bank**  
ARM - II BRANCH, MUMBAI  
3<sup>rd</sup> Floor, Canara Bank Building,  
Adi Marban Street, Mumbai-  
400001. Tel.: 022-22651128 / 29  
Email- cb6289@canarabank.com

| SALE NOTICE                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |               |                       |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|-----------------------|
| E-Auction Sale Notice for Sale of Immovable Properties under the Securitization & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable properties mortgaged / charged to the Secured Creditor, the Possession of which has been taken by the Authorized Officer of Canara Bank, will be sold on "As is where is" and "As is what is" basis on <b>06.05.2021</b> for recovery of <b>Rs. 13,88,07,026.23</b> (as on 31.01.2020 plus further interest and charges till the date of realisation) due to the ARM-II Branch, Mumbai of Canara Bank from <b>M/s. Sundev Appliances Ltd. with registered address at 13, Moti Nagar CHS, Roshan Nagar, Off. Rokadia Lane, Borivali (West), Mumbai - 400092, represented by Mr. Devanand Balsubramanian, Mrs. Sivagami Sundari Devanand, Directors and Personal Guarantors and property owners.</b> |               |                       |
| Description of the Property                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Reserve Price | Earnest Money Deposit |
| Flat No. B-303, 3 <sup>rd</sup> Floor, B-Wing, Sea Mist of Charkop Shree Gajanan CHS Ltd., Plot No. 03, Road No. RSC-25, Sector No. 08, Survey No. 41 of Village Charkop, Kandivali (West), Mumbai - 400067 in the name of Mrs. Sivagami Sundari Devanand and Mr. Devanand Balsubramanian (Admeasuring 1108.22 Sq.Ft. Carpet)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 2,26,00,000/- | Rs. 22,60,000/-       |

The Earnest Money Deposit shall be deposited on or before **05.05.2021 upto 05:00 pm**. Details of EMD and other documents to be submitted to service provider on or before **05.05.2021 upto 05:00 pm**. Date of inspection of property with prior appointment with Authorized Officer on **19.04.2021 between 11.00 A.M TO 2.00 P.M.** Date up to which documents can be deposited with Bank is **05.05.2021 upto 05:00 pm**. For detailed terms and conditions of the sale, please refer the link "E-Auction" provided in Canara Bank's website ([www.canarabank.com](http://www.canarabank.com)) or may contact Mr. Pradeep Padman, Chief Manager, Canara Bank, ARM-II Branch, Mumbai (Tel. No.: 022-22651128 / 29, Mob. No. 7639236670) OR Mr. Pawar K N (Mob No.: 9833300312) E-mail:cb6289@canarabank.com, during office hours on any working day OR the service provider **M/s. C1 India Pvt. Ltd.**, Udyog Vihar, Phase-2, Gulf Petrochem Building, Building No. 301, Gurgaon, Haryana - 122015 (Contact No. 91-124-4302020, 21, 22, 23, 24) Email: support@bankeaucions.com, hareesh.gowda@c1india.com.

Sd/-

Date: 31.03.2021

Place: Mumbai

Authorised Officer,  
Canara Bank, ARM-II Branch

**Reliance Industries Limited**  
Growth in Life  
Regd. office: 3rd Floor, Maker Chambers IV, 222, Nariman Point, Mumbai - 400 021.  
Phone: 022-3555 5000. Email: investor.relations@ril.com  
CIN: L17110MH1973PLC019786

## NOTICE

NOTICE is hereby given that the following certificate(s) issued by the Company are stated to have been lost or misplaced and Registered Holders thereof have applied for the issue of duplicate certificate(s).

| Sr. No. | Folio No. | Name / Joint Names                                                                     | Shares     | Certificate Nos. From - To | Distinctive Nos. From - To |
|---------|-----------|----------------------------------------------------------------------------------------|------------|----------------------------|----------------------------|
| 1       | 51022068  | Babubhai Jinabhai Bhatt, Dhananjay Babubhai Bhatt, Dhananjay Babubhai Bhatt, Ila Bhatt | 20         | 11027630-630               | 197561319-338              |
| 2       | 51022947  | Ila Bhatt                                                                              | 20         | 11027632-632               | 197561359-378              |
| 3       | 51022939  | Ila Bhatt, Dhananjay Bhatt, Dhananjay Bhatt                                            | 20         | 11027631-631               | 197561339-358              |
| 4       | 113943559 | Ketan Shah                                                                             | 9          | 58252295-295               | 1615744312-320             |
| 5       | 103615294 | L Girisha                                                                              | 36         | 61984722-722               | 2182095064-081             |
| 6       | 79741183  | Madhama Sadhukhan                                                                      | 10         | 66804342-342               | 6888001911-1946            |
| 7       | 27745946  | Minaxi Bansilal Babu, Pradip Bansilal Babu                                             | 10         | 54953512-512               | 1335011008-017             |
| 8       | 84570320  | Neelam P Merchant                                                                      | 20         | 6156781-781                | 218195282-301              |
| 9       | 50526259  | Radhika Singh                                                                          | 40         | 59606295-295               | 223689992-040              |
| 10      | 107956932 | Raj Shankar Prasad Shrivastava                                                         | 18         | 10761748-748               | 192727329-368              |
| 11      | 50526267  | Renu Shrivastava                                                                       | 18         | 58181290-290               | 161392318-935              |
| 12      | 35900781  | Raja Bahadur Singh, Ram Krishna Bajpai, Krishna Kant Bajpai                            | 40         | 62179142-142               | 2184483351-368             |
| 13      | 107966148 | Renu Shrivastava, Raj Shankar Prasad Shrivastava, Ritu Kumar                           | 40         | 10761749-749               | 192727369-408              |
| 14      | 41533951  | Renu Shrivastava, Raj Shankar Prasad Shrivastava, Ritu Kumar                           | 9          | 50646257-257               | 1161264146-154             |
| 15      | 68969697  | Samir Kumar Roy, Makima Ranjan Roy, Shandhi                                            | 10         | 55086862-862               | 1338774592-601             |
| 16      | 83237341  | Renu Shrivastava, Raj Shankar Prasad Shrivastava, Ritu Kumar                           | 19         | 61875997-997               | 2180879972-990             |
| 17      | 107436211 | Shyam Lata Goyal, Ashok Kumar Goyal, Sudershan Kumar                                   | 18         | 58181292-292               | 1613923945-962             |
| 18      | 31261244  | Shyam Lata Goyal, Ashok Kumar Goyal, Sudershan Kumar                                   | 18         | 62179143-143               | 2184483369-386             |
| 19      | 34167125  | Vithaldas R Phaphat                                                                    | 15         | 7326414-614                | 145884535-539              |
|         |           |                                                                                        | 5          | 50651744-744               | 1160745332-336             |
|         |           |                                                                                        | 20         | 64637177-177               | 6856207818-837             |
|         |           |                                                                                        | 25         | 15452992-992               | 389702925-949              |
|         |           |                                                                                        | 18         | 57860612-612               | 1604719504-521             |
|         |           |                                                                                        | 36         | 62143583-583               | 2184035233-250             |
|         |           |                                                                                        | 36         | 66474138-138               | 6859144699-734             |
|         |           |                                                                                        | 13         | 13217081-081               | 290373698-710              |
|         |           |                                                                                        | 20         | 8057746-746                | 57609279-298               |
|         |           |                                                                                        | 30         | 8057746-746                | 85616739-768               |
|         |           | <b>Total</b>                                                                           | <b>623</b> |                            |                            |

The Public is hereby warned against purchasing or dealing with these securities any way. Any person(s) who has / have any claim in regard of the securities, should lodge such claim with the Company's Registrars and Transfer Agents viz. "KFin Technologies Private Limited", Selenium Tower B, Plot No. 31-32, Gachibowli, Financial District, Near Kharasandra, Hyderabad - 500 032, within **Seven (7) days** from the date of publication of this notice, failing which, the Company will proceed to issue duplicate certificate(s) in respect of the aforesaid securities.

for Reliance Industries Limited  
Sd/-  
Place : Mumbai Savitri Parekh  
Date : April 2, 2021 Joint Company Secretary and Compliance Officer  
www.ril.com

## BEFORE THE ARBITRATOR

## PUBLIC NOTICE

(U/S 84 of the Multi-State Co-operative Societies Act, 2002)  
C/o. **TJSB Sahakari Bank Limited**, Maruti Ashish Building, Opp. Apna Bazaar, Jawaharal Nehru Road, Mulund (West), Mumbai - 400 080.

WHEREAS **TJSB SAHAKARI BANK LIMITED**, being the Disputant have referred to me the Dispute mentioned below for decision, I hereby summon you to appear before me at the above address in person or through a duly instructed pleader or an advocate authorized and able to answer all material questions relating to the Arbitration case on such questions on the **17<sup>th</sup> day of April, 2021 at 11.30 AM**. and further to answer the claim in the said Arbitration case.

| Sr. No. | Dispute/Case No.                                                                                                                              | Name and address of the Opponent /s                                                                                                                                                                                                                                                                        |
|---------|-----------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | ARB/TJSB/UTY/ 002 of 2021<br>TJSB Sahakari Bank Ltd.<br>..... Disputants<br>V/s.<br>Mr. Raghendra Kisanrao Kurdukar & Ors.<br>..... Opponents | Mr. Raghendra Kisanrao Kurdukar<br>C/o Atul Borkar<br>S.No. 1, Tarangan, Flat No. 7 B,<br>Shriram Society 411 052<br>.....Opp. No. 1<br><br>Mr. Sagar Bajrang Khunte<br>G. No. 628, Lavatlal, At & Post Jejuri,<br>Taluka Purandar, District Pune 412 303.<br>.....Opp. No. 3                              |
| 2       | ARB/TJSB/UTY/ 003 of 2021<br>TJSB Sahakari Bank Ltd.<br>..... Disputants<br>V/s.<br>Dr. Arit Nagral Nallu & Ors.<br>..... Opponents           | Mr. Santosh Kumar Singh<br>204, Gopal Krishna Building,<br>Plot No. G- 69, Sector No. 20,<br>CBD Belapur, Navi Mumbai 400 614.<br>.....Opp. No. 3                                                                                                                                                          |
| 3       | ARB/TJSB/UTY/ 004 of 2021<br>TJSB Sahakari Bank Ltd.<br>..... Disputants<br>V/s.<br>Mr. Arun Tukaram Jadhav<br>..... Opponent                 | Mr. Arun Tukaram Jadhav.<br>Flat No. 302, Jai Malhar Complex,<br>Devnurg Bagaon, Tal. Bhiwandi,<br>Thane- 421 306.<br>.....Opp. No. 1                                                                                                                                                                      |
| 4       | ARB/TJSB/UTY/ 006 of 2021<br>TJSB Sahakari Bank Ltd.<br>..... Disputants<br>V/s.<br>Mr. Nandkumar Madhukar Patil<br>..... Opponent            | Mr. Nandkumar Madhukar Patil<br>At Post Vashind, Murbad Road,<br>Sainath Nagar, Shahapur 421 601.<br>.....Opp. No. 1                                                                                                                                                                                       |
| 5       | ARB/TJSB/UTY/ 007 of 2021<br>TJSB Sahakari Bank Ltd.<br>..... Disputants<br>V/s.<br>Mr. Ramesh Budha Tamkhane<br>..... Opponent               | Mr. Ramesh Budha Tamkhane<br>304, "C" Wing, Mangeshi Srushthi,<br>Pipe line Road, Kalyan West 421 301.<br>.....Opp. No. 1                                                                                                                                                                                  |
| 6       | ARB/TJSB/UTY/ 009 of 2021<br>TJSB Sahakari Bank Ltd.<br>..... Disputants<br>V/s.<br>Mrs. Misbah Mokim Pathan<br>..... Opponent                | Mrs. Misbah Mokim Pathan<br>138, Sulaman Building, Kotergate,<br>Bhiwandi 421 302.<br>.....Opp. No. 1                                                                                                                                                                                                      |
| 7       | ARB/TJSB/UTY/ 011 of 2021<br>TJSB Sahakari Bank Ltd.<br>..... Disputants<br>V/s.<br>Mr. Sidram Chanbasu Mali<br>..... Opponent                | Mr. Sidram Chanbasu Mali<br>Kharbav, Tal. Bhiwandi 421 302.<br>.....Opp. No. 1                                                                                                                                                                                                                             |
| 8       | ARB/TJSB/UTY/ 013 of 2021<br>TJSB Sahakari Bank Ltd.<br>..... Disputants<br>V/s.<br>Mr. Deepak Rajaram Sakpal & Ors.<br>..... Opponents       | Mr. Deepak Rajaram Sakpal<br>Shree Krishna Heavens, Jasmine- II,<br>Flat No. B- 703, Opp. Fatima High<br>School, Belavali Gaon, Badliapur West<br>421 503.<br>.....Opp. No. 1<br><br>Mr. Suresh Tatayaba Yadav<br>Sai Baba Nagar, Nr. Bhim Nagar,<br>Rabale MIDC, Navi Mumbai- 400 701.<br>.....Opp. No. 3 |

**TAKE NOTICE**, that in default of your appearance on the day time and place as mentioned herein above, the Arbitration case will be decided Ex-parte.

Given under my hand and seal this **20<sup>th</sup> day of March, 2021**.  
C/o. **TJSB Sahakari Bank Limited**, Maruti Ashish Building, Opp. Apna Bazaar, Jawaharal Nehru Rd., Mulund (W), Mumbai-400 080. Sd/-  
Mr. Umeshchandra T. Yadav  
(Arbitrator)

| SCHEDULE I<br>FORM A<br>PUBLIC ANNOUNCEMENT<br>(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017) |                                                                                                                                                                                                                                                                                                                                                                          |
|----------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| FOR THE ATTENTION OF THE STAKEHOLDERS OF<br>CAPITA SYMONDS INDIA PRIVATE LIMITED                                                                         |                                                                                                                                                                                                                                                                                                                                                                          |
| 1. Name of Corporate Person                                                                                                                              | Capita Symonds India Private Limited                                                                                                                                                                                                                                                                                                                                     |
| 2. Date of Incorporation of Corporate Person                                                                                                             | 25/03/2011                                                                                                                                                                                                                                                                                                                                                               |
| 3. Authority under which corporate person is incorporated / registered                                                                                   | Registrar of Companies, Mumbai.                                                                                                                                                                                                                                                                                                                                          |
| 4. CIL of Corporate Person                                                                                                                               | U74900MH2011ETC253861                                                                                                                                                                                                                                                                                                                                                    |
| 5. Address of the Registered Office and Principal Office (If Any) Of Corporate Person                                                                    | Plant No. 8, Godrej & Boyce Compound, L.B.S Marg, Opp Vikrolit Bus Depot, Mumbai-400079.                                                                                                                                                                                                                                                                                 |
| 6. Liquidation commencement date of Corporate Person                                                                                                     | 31/03/2021                                                                                                                                                                                                                                                                                                                                                               |
| 7. Name, address, email address, tel. no. and the Registration Number of the Liquidator                                                                  | Bharat Ramakant Upadhyay<br>Reg. No.: IBB/IPA-002/IP-N00120-2017-18/10289<br>Address: 507, 5th floor, C2 Wing, Skyline Wealth Space, Skyline Oasis Complex, Premier Road, Near Vidyavihar Station, Ghokar- West, Mumbai - 400086. Ph. No.: 9833284483<br>Email id registered with IBB: brupadhyay@hotmail.com<br>Claims to be sent on Email id: brupadhyay.rip@gmail.com |
| 8. Last date for submission of claims                                                                                                                    | 30/04/2021                                                                                                                                                                                                                                                                                                                                                               |

Notice is hereby given that Capita Symonds India Private Limited has commenced voluntary liquidation on 31st March, 2021. The stakeholders of Capita Symonds India Private Limited are hereby called upon to submit a proof of their claims, on or before 30th April, 2021, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. Bharat Ramakant Upadhyay  
Date: 02/04/2021  
Place: Mumbai

**BRIHANMUMBAI MAHANAGARPALIKA**

**CENTRAL PURCHASE DEPARTMENT**  
566, N. M. JOSHI MARG, MUMBAI - 400 011.  
**e-PROCUREMENT TENDER NOTICE**  
No. Dy.Ch.E./CPD/128/TDR/AE-2 of 2020-21  
Dated : 02.04.2021

|            |                                                                                                      |
|------------|------------------------------------------------------------------------------------------------------|
| Department | Office of D.M.C. (Central Purchase Department), 566, N. M. Joshi Marg, Bicyulla (W), Mumbai - 400011 |
| Section    | Dy. Chief Engineer (CPD)                                                                             |

| Bid No.    | Subject                                                                                                                                             |
|------------|-----------------------------------------------------------------------------------------------------------------------------------------------------|
| 7100207689 | Tender Document for supply of furniture required for No ICU for covid 19 patients at various locations.<br>No. Dy.Ch.E./CPD/128/TDR/AE-2 of 2020-21 |

**Tender Date** From 03.04.2021 at 16:00 hrs. To 07.04.2021 at 16:00 hrs.  
Tenderers shall note that any corrigendum issued regarding this tender notice will be published on the MCGM portal only. No corrigendum will be published in the local newspapers.

|                |                                                                   |
|----------------|-------------------------------------------------------------------|
| Website        | <a href="http://portal.mcgm.gov.in">http://portal.mcgm.gov.in</a> |
| Contact Person |                                                                   |
| a. Name:       | Mr. V. V. Dubey, Asst. Engineer (CPD)                             |
| b. Office No.  | (022) 23083161/62/63 Ext. No. 221/222                             |
| c. Direct No.  | (022) 23007116                                                    |
| d. Email id    | <a href="mailto:ae02.cpd@mcgm.gov.in">ae02.cpd@mcgm.gov.in</a>    |

By Order of the  
**Commissioner of Municipal Corporation of Greater Mumbai**  
Sd/-  
Dy. Chief Engineer (CPD)

PRO/26/ADV/2021-22  
Keep the terraces clean, remove odd articles/junk/scraps.

Form No.: 15 GOVERNMENT OF INDIA [See Regulation 34(3)]  
**Ministry Of Finance And Department Of Financial Services**  
**MUMBAI DEBTS RECOVERY TRIBUNAL NO. 2**  
Telephone Bhavan, Shahid Bhagat Singh Rd, Apollo Bandar, Colaba, Mumbai, Maharashtra-400005  
**BEFORE THE RECOVERY OFFICER, DEBTS RECOVERY TRIBUNAL-II**  
**RECOVERY PROCEEDING NO. 183 OF 2012**  
**WARRANT OF ATTACHMENT OF MOVABLE PROPERTY**  
Exh. No.: 111 Next Dt.: 06.04.2021  
**CANARA BANK** .....Certificate Holder  
Versus  
M/s. SHOWMAN INTERNATIONAL & ORS. ....Certificate Debtor

Whereas you defendant No. 1 and 2 have failed to pay the sum of Rs. 1,66,51,354.16 (Rupees One Crore Sixty Six Lakh Fifty One Thousand Three Hundred Fifty Four and Paise Sixteen Only) and the interest thereon in the respect of Recovery Certificate No. 183 OF 2012 in O. A. No. 269 OF 2011 drawn up by the Hon'ble Presiding Officer. You are hereby prohibited and restrained, until further orders, from transferring, alienating, creating third party interest, parting with possession, charging or dealing with the under mentioned movable property in any manner & that all persons be and that they are prohibited from taking any benefit under transfer, alienating possession of charge.

**SPECIFICATION OF PROPERTY**  
**LIST OF MOVABLES ANNEXED HERETO**  
Given under my hand seal of the Tribunal on this 31<sup>st</sup> day of March, 2021.

To, (Seal) (Subject Kumar)  
Recovery Officer, DRT-II, Mumbai  
1) M/s. Showman International, through its Proprietor Mr. Mohammed Fasihuddin, (Office No. 98 & 99, 2<sup>nd</sup> Floor, Oshiwara Link Plaza Complex, Oshiwara, Jogeshwari (West), Mumbai - 400102 AND 104, L2c, Oakland Park, Yamuna Nagar, Lohandwala Complex, Andheri (W), Mumbai - 400053.  
2) Mr. Salim Ahmed Khan, B-404, Holton Apt., Shastri Nagar, Andheri (West), Mumbai - 400053.

**Copy to:**  
The Chairman / Secretary, Oshiwara Link Plaza Commercial Premises Co-op. Soc. Ltd., New Link Road, Extn., Next to Oshiwara Police Station, Oshiwara, Jogeshwari (West), Mumbai - 400102.  
K-West Ward of BMC, K-West ward office building, Paliram Road, Nr. S. V. Road, Opp. Andheri Railway Station, Andheri (West), Mumbai - 400058.

M/s. Showman International & Ors., Office No. 99, Oshiwara Link Plaza, Mumbai- 400101

| M/s. Showman International & Ors., Office No. 99, Oshiwara Link Plaza, Mumbai- 40010 |                            |      |                     |                                           |      |
|--------------------------------------------------------------------------------------|----------------------------|------|---------------------|-------------------------------------------|------|
| Sr. No.                                                                              | Description                | Qty. | Sr. No.             | Description                               | Qty. |
| (I) RECEPTION AREA                                                                   |                            |      | 2                   | Lenovo Desktop PC                         | 1    |
| 1                                                                                    | Table                      | 1    | 3                   | Intercom w/ Telephone 1                   | 1    |
| 2                                                                                    | Revolving Chair            | 1    | 4                   | HikVision CD Player w/ Amplifier          | 1    |
| 3                                                                                    | Small Sofa 3.5 X 2.5       | 2    | 4                   | Wi-Fi Router                              | 1    |
| 4                                                                                    | Panasonic Split AC         | 1    | 5                   | Wi-Fi Router                              | 1    |
| 5                                                                                    | Intercom                   | 1    | 6                   | Money Counting M/c                        | 1    |
| 6                                                                                    | Small - Table Fan 15" Dia  | 1    | 7                   | Sofaset 6.5 X 2.5                         | 1    |
| (II) Cabin No. 2                                                                     |                            |      | 8                   | Table                                     | 3    |
| 7                                                                                    | Table                      | 1    | 9                   | LG Split AC                               | 1    |
| 8                                                                                    | Chair                      | 1    | 10                  | Set top Box                               | 1    |
| 9                                                                                    | Split AC (Having)          | 1    | 11                  | Bose Speaker Set                          | 1    |
| (III) Cabin No. 2                                                                    |                            |      | 12                  | CCTV Camera                               | 1    |
| 10                                                                                   | Telephone                  | 1    | (VII) Cabin No. 5   |                                           |      |
| 11                                                                                   | Chair                      | 2    | 1                   | Desktop PC                                | 1    |
| 12                                                                                   | World Class Split AC       | 1    | 2                   | Revolving Chair                           | 3    |
| (IV) Cabin No. 3                                                                     |                            |      | (VII) Cabin No. 6   |                                           |      |
| 1                                                                                    | Chair                      | 2    | 1                   | Full of Pillows and Other Books and Files | 1    |
| 2                                                                                    | World Class Split AC       | 1    |                     |                                           |      |
| (V) Cabin No. 4                                                                      |                            |      | (VIII) Cabin No. 7  |                                           |      |
| 1                                                                                    | ACER Desktop Computer      | 2    | 1                   | Desktop PC                                | 1    |
| 2                                                                                    | Fax Machine                | 1    | 2                   | Revolving Chair                           | 3    |
| 3                                                                                    | Steel Cabinet              | 1    | (IX) Cabin No. 8    |                                           |      |
| 4                                                                                    | Telephone                  | 2    | 1                   | Table                                     | 1    |
| 5                                                                                    | Revolving Chair            | 4    | 2                   | Sofa                                      | 1    |
| 6                                                                                    | Halving Split AC           | 1    | 3                   | Revolving Chairs                          | 3    |
| 7                                                                                    | Printer                    | 1    | 4                   | Desktop PC                                | 1    |
| (VI) Main Office Area                                                                |                            |      | 5                   | Telephone                                 | 1    |
| 1                                                                                    | Sofa 6.5 X 2.5'            | 1    | (X) Kitchen Area    |                                           |      |
| 2                                                                                    | Cannon Xerox Machine       | 1    | 1                   | Water Cooler                              | 1    |
| 3                                                                                    | Dell & HP make Desktop PCs | 2    | 2                   | Microwave Oven                            | 1    |
| 4                                                                                    | Printer                    | 3    | 3                   | Society/ Coffee Maker                     | 1    |
| 5                                                                                    | Telephone                  | 1    | (XI) Mezzanine Area |                                           |      |
| 6                                                                                    | Chair                      | 3    | 1                   | Split AC                                  | 1    |
| (VII) Main Office Area                                                               |                            |      | 2                   | Chairs                                    | 6    |
| 1                                                                                    | Revolving Chair            | 5    | 3                   | Monitor                                   |      |



